



**Government of Jammu and Kashmir
Transport Department, Civil Secretariat, J&K**

NOTIFICATION

SRINAGAR, the 29th of July, 2026

S.O 211 .—In exercise of the powers conferred by the proviso to Article 309 of the constitution of India, the Lieutenant Governor, Union Territory of Jammu and Kashmir hereby makes the following rules, namely:-

1. Short title and commencements.— (1) These rules may be called the Jammu and Kashmir State Motor Garages (Subordinate) Service Recruitment Rules, 2026.

(2) These rules shall come into force from the date of their publication in the Government Gazette.

2. Definitions.—In these rules, unless the context otherwise requires:-

- (a) **"Administrative Department"** means the Transport Department of the Government in the Civil Secretariat holding the Administrative charge of the service;
- (b) **"Board"** means the Jammu and Kashmir Service Selection Board;
- (c) **"Cadre"** means the cadre of the service;
- (d) **"Government"** means the Government of Jammu & Kashmir;
- (e) **"Head of the Department"** means the Major Head of the Department holding the Administrative control of the department;
- (f) **"Member of the Service"** means a person appointed to a post in the Service under the provisions of these rules or the rules superseded by these rules;
- (g) **"Post"** means a permanent post carrying a definite pay scale sanctioned by the competent authority;
- (h) **"Rules"** means the Jammu and Kashmir State Motor Garages (Subordinate) Service Recruitment Rules;
- (i) **"Schedule"** means the Schedule(s) annexed to these rules;
- (j) **"Service"** means the Jammu and Kashmir State Motor Garages (Subordinate) Service;
- (k) **"Union Territory"** means Union Territory of Jammu and Kashmir;

(2) Words and Expressions used in these rules but not defined, shall have the same meaning as are assigned to them in the Jammu and Kashmir Civil Service (Classification, Control and Appeal) Rules/Jammu and Kashmir Civil Service Regulations, 1956.

3. Constitution of Service.—(1) From the date of commencement of these rules, there shall be constituted the "Jammu and Kashmir State Motor Garages (subordinate) Service";

(2) The Government may, at the commencement of these rules, appoint to the service any person who at the commencement of these rules, is holding in substantive capacity any post included in the cadre of the Service:

Provided that for the purposes of the initial constitution of the Service, a person holding any post included in the cadre of the Service in its sanctioned scale of pay, in substantive capacity to which he/she was appointed by the competent authority under rules, either by direct recruitment or by promotion shall be deemed to have been appointed to the Service under these rules if he/she is fully qualified to hold the post under these rules.

Explanation. The word "holding" means a person holding a post included in the cadre of the Jammu and Kashmir State Motor Garages (Subordinate) Service in its sanctioned scale of pay on regular basis under orders of the competent authority and will not include the persons holding a post on ex-cadre/deputation basis or on adhoc basis or in a stop-gap arrangement.

4. Strength and Composition of the Service.— (1) The authorized permanent and temporary strength of the cadre and the nature of the posts included therein shall be determined by the Government from time to time and shall, at the initial constitution of the Service under these rules, be such as specified in the Schedule-I annexed to these rules:

Provided that the Government may create temporary posts in the cadre of the Service for specified period or purpose as may be considered necessary from time to time.

(2) The Government shall, after the interval of every five years or at such other intervals, as may be necessary, re-examine the strength and composition of cadre of the Service and make such alterations therein as it deems fit.

5. Qualification and Method of Recruitment.— (1) No person shall be eligible for appointment or promotion to any post in any class, category or grade in the Service unless he/she possesses the qualification as laid down in the Schedule-II and fulfills other requirements of recruitment as provided in the rules and orders for the time being in force.

(2) Appointment to a service shall be made:

- (a) by direct recruitment; or
- (b) by promotion; or
- (c) partly by (a), and partly by (b), in the ratio, and in the manner, as mentioned against each post in Schedule-II:

Provided that all the posts under direct recruitment shall be filled up through the Jammu and Kashmir Service Selection Board as per the rules/orders of the Government issued for the purpose:

Provided further, that all posts to be filled by promotion shall be filled up through Departmental Promotion Committee (DPC)/ Recruiting Agency of Jammu and Kashmir as the case may be.

(3) The Department shall refer vacancies in the direct/promotion quota to Jammu and Kashmir Service Selection Board and Departmental Promotion Committee, as the case may be.

6. Probation.— (1) Probation of the Members of the Service shall be governed under the Jammu and Kashmir Civil Services (Classification, Control and Appeal) Rules, 1956.

(2) The pay of a person appointed to the service under these rules shall be regulated as per the provisions of Jammu and Kashmir Civil Service Regulations and general rules in this behalf as issued from time to time.

7. Reservation in appointments.— While making appointments, either by direct recruitment or by promotion, reservation shall be made in accordance with the rules and orders issued from time to time for members of Schedule Caste, Schedule Tribe/Backward Class, Economically Weaker Section or any other category of class under provisions of Jammu and Kashmir Reservation Act, 2004 as amended and reservation rules in force.

8. Training and Departmental Examination.— Persons appointed to the Service by direct recruitment through Competitive Examination or by promotion shall be required to undergo such training from time to time as may be required and to pass during the period of probation such Departmental examination(s) as the Government may prescribe in this behalf.

9. Eligibility of Government Servants for direct recruitment.— A person already in the Government Service may apply through proper channel for direct recruitment to a vacant post in any particular class or category in the Service if he/she possesses the educational and other qualifications prescribed for recruitment to such class or category of posts. The upper age limit of such Government Servants shall be as provided in the General Rules.

10. Maintenance of Seniority lists.— Seniority of the members of the Service shall be regulated under the Jammu and Kashmir Civil Service (Classification, Control and Appeal) Rules, 1956. The Head of the Department shall maintain an up-to-date and final seniority list of members of the Service.

11. Residuary Matters.— In regard to matters not specifically covered by these rules, the members of the Service shall be governed by the rules, regulations and orders applicable to the Civil Service of Union Territory of Jammu and Kashmir.

12. Interpretation.— If any question arises relating to the interpretation of these rules, the matter shall be referred to the Administrative Department whose decisions thereon shall be final and binding.

13. Repeal and savings.— (1) The Jammu and Kashmir State Motor Garages (Subordinate) Service Recruitment Rules, 2018 notified vide SRO-316 dated 20.07.2018 are hereby repealed.

(2) Notwithstanding such repeal, any appointment or order made or action taken under the provision of the rules so repealed shall be deemed to have been made or taken under the corresponding provision of these rules.

(3) The promotion of Class-IV employees (Orderly / Chowkidar / Helper / Cleaner) appointed prior to issuance of S.O.133 dated 29.03.2022 shall be made in accordance with Jammu and Kashmir State Motor Garages (Subordinate) Service Recruitment Rules, 2018 notified vide SRO-316 dated 20.07.2018.

By Order of the Lieutenant Governor.

Sd/-
(Avny Lavasa) IAS
Secretary to the Government
Transport Department

No: TRPT-SMGON/4/2022-02(144096)

Dated: 29 -07-2026

Copy to the:-

1. All Financial Commissioners (Additional Chief Secretaries).
2. Additional Chief Secretary to the Hon'ble Chief Minister, J&K.
3. Director General of Police, J&K.
4. All Principal Secretaries to the Government.
5. Principal Secretary to the Hon'ble Lieutenant Governor, J&K.
6. All Commissioners/Secretaries to the Government.
7. Chief Electoral Officer, J&K.
8. Chairperson, J&K Special Tribunal.
9. Director General, J&K Institute of Management, Public Administration and Rural Development.
10. Joint Secretary (Jammu, Kashmir & Ladakh), Ministry of Home Affairs, Government of India.
11. Resident Commissioner, J&K Government, New Delhi.
12. Divisional Commissioner, Jammu/Kashmir.
13. All Deputy Commissioners.
14. Director, Information, J&K.
15. Director, State Motor Garages Department, J&K.
16. Secretary, J&K Public Service Commission.
17. Director, Estates, Kashmir/Jammu.
18. Director, Archives, Archaeology and Museums, J&K.
19. All Heads of Departments/Managing Directors.
20. Secretary, J&K Legislative Assembly.

21. Secretary, J&K Services Selection Board.
22. OSD/Private Secretary to the Hon'ble Chief Minister, J&K.
23. General Manager, Government Press, Jammu/Srinagar.
24. Private Secretary to the Hon'ble Deputy Chief Minister, J&K.
25. OSD to Hon'ble Minister for Food, Civil Supplies & Consumer Affairs, Transport, Science & Technology, Information Technology, Youth Services & Sports and ARI & Trainings Department for information of the Hon'ble Minister.
26. Private Secretaries to all Hon'ble Ministers.
27. Private Secretary to Advisor to Hon'ble Chief Minister.
28. Private Secretary to the Chief Secretary, J&K.
29. Private Secretary to Secretary to the Government, Transport Department.
30. Incharge Website, Transport Department.
31. Notification/Stock File.



(Musheer Ahmed) JKAS

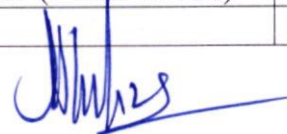
 Special Secretary to the Government
Transport Department



**Jammu and Kashmir State Motor Garages (Subordinate) Service
Recruitment Rules, 2026.**

SCHEDULE-I

S. No.	Designation of the Posts	Pay Level	No. of Posts
(1)	(2)	(3)	(4)
1.	Section Officer	Pay Level-7 (44900-142400)	06
2.	Senior Scale Stenographer	Pay Level-7 (44900-142400)	01
3.	Assistant Accounts Officer	Pay Level-7 (44900-142400)	01
4.	Associate Law Officer	Pay Level-6E (35900-113500)	01
5.	Stores Officer	Pay Level-6E (35900-113500)	02
6.	Foreman	Pay Level-6D (35800-113200)	17
7.	Inspector	Pay Level-6D (35800-113200)	02
8.	Latheman	Pay Level-6D (35800-113200)	02
9.	Fuel Pump Operator	Pay Level-6D (35800-113200)	01
10.	Chauffeur	Pay Level-6C (35700-113100)	120
11.	Head Assistant	Pay Level-6B (35600-112800)	10
12.	Assistant Law Officer	Pay Level-6B (35600-112800)	02
13.	Mechanic	Pay Level-6 (35400-112400)	41
14.	Accounts Assistant	Pay Level-5 (29200-92300)	03
15.	Senior Assistant	Pay Level-5 (29200-92300)	18
16.	Store Keeper / Job Card Clerk	Pay Level-4 (25500-81100)	
17.	Junior Assistant	Pay Level-4 (25500-81100)	15
18.	Painter	Pay Level-4 (25500-81100)	02
19.	Upholster	Pay Level-4 (25500-81100)	02
20.	Tin Smith	Pay Level-4 (25500-81100)	01
21.	Electrician	Pay Level-4 (25500-81100)	08
22.	Welder	Pay Level-4 (25500-81100)	13
23.	Dent Beater	Pay Level-4 (25500-81100)	02
24.	Solderer	Pay Level-4 (25500-81100)	02
25.	Tyre Mechanic	Pay Level-4 (25500-81100)	02
26.	Fitter	Pay Level-4 (25500-81100)	28
27.	Driver Grade-I	Pay Level-4 (25500-81100)	168
28.	Store Attendant	Pay Level-2 (19900-63200)	04
29.	Greaser Washer	Pay Level-2 (19900-63200)	46
30.	Driver Grade-II	Pay Level-2 (19900-63200)	193
31.	Multitasking Staff (MTS)	Pay Level-SL1 (14800-47100)	96
32.	Sanitation Worker	Pay Level-SL1 (14800-47100)	06
Total No. of Posts			815


(Musheer Ahmed) JKAS

 Special Secretary to the Government
Transport Department 

Jammu and Kashmir State Motor Garages (Subordinate) Service Recruitment Rules, 2026.

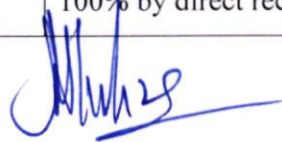
SCHEDULE-II

Class	Category	Designation of Post	Pay Level	Qualification for Direct Recruitment	Method of Recruitment
(1)	(2)	(3)	(4)	(5)	(6)
I.		Section Officer	Pay Level-7 (44900-142400)	-	100% by promotion from Class-XI having 03 years substantive service in that Class.
II.		Senior Scale Stenographer	Pay Level-7 (44900-142400)	-	By deputation from Jammu & Kashmir Secretariat (Subordinate) Service.
III.		Assistant Accounts Officer	Pay Level-7 (44900-142400)	-	By deputation from Jammu & Kashmir Accounts (Subordinate) Service.
IV.		Associate Law Officer	Pay Level-6E (35900-113500)	-	By deputation from Jammu & Kashmir Legal (Subordinate) Service.
V.		Stores Officer	Pay Level-6E (35900-113500)	Degree / 03 years Diploma in Automobile Engineering from a recognized University / Institute.	(i) 50% by direct recruitment. (ii) 50% by promotion from amongst Class-VI, VII, VIII and IX possessing Degree / 03 years Diploma in Automobile Engineering from a recognized University / Institute with 03 years substantive service in that Class.
VI.		Foreman	Pay Level-6D (35800-113200)	Degree / 03 years Diploma in Automobile Engineering from a recognized University / Institute.	(i) 35% by direct recruitment. (ii) 50% by promotion from Class-XIII (Matriculate Mechanics) with 03 years substantive service in that Class and to pass prescribed Departmental Trade Test. (iii) 15% by promotion from Class-XIII (Non-Matriculate Mechanics) with 03 years substantive service in that Class and to pass prescribed Departmental Trade Test. If no candidate (Non-Matriculate Mechanic) is available or found eligible at the time of DPC or filling up of the post, the vacancy shall be filled up from the eligible Matriculate Mechanics.

VII.		Inspector	Pay Level-6D (35800-113200)	-	100% by promotion from Class-XIII possessing Matriculation qualification with 03 years substantive service in that Class and to pass prescribed Departmental Trade Test.
VIII.		Latheman	Pay Level-6D (35800-113200)	-	100% by promotion from Class-XIII with 03 years substantive service in that Class and to pass prescribed Departmental Trade Test.
IX.		Fuel Pump Operator	Pay Level-6D (35800-113200)	-	100% by promotion from Class-XIII with 03 years substantive service in that Class and to pass prescribed Departmental Trade Test.
X.		Chauffeur	Pay Level-6C (35700-113100)	-	100% by promotion from Class-XXII having 05 years substantive service in that Class.
XI.		Head Assistant	Pay Level-6B (35600-112800)	-	100 % by promotion from Class-XV with at least 03 years substantive service and having passed Secretariat Assistants Examination. Provided that 25% of posts to be filled up in a calendar year shall be earmarked for promotion of those Senior Assistants who have not qualified the Secretariat Assistants Examination, but have crossed the age of 50 years as on 1 st January of the year in which such promotions are being considered. Provided further that a Senior Assistant who has qualified the Secretariat Assistants Examination during the period of probation as Junior Assistant shall not be required to qualify the said examination again.
XII.		Assistant Law Officer	Pay Level-6B (35600-112800)	-	By deputation from Jammu & Kashmir Legal (Subordinate) Service.
XIII.		Mechanic	Pay Level-6 (35400-112400)	Degree / 03 years Diploma in Automobile Engineering from a recognized University / Institute.	(i) 50% by direct recruitment. (ii) 50% by promotion from Class-XVIII, XIX, XX and XXI with 03 years substantive service in that Class and to pass prescribed Departmental Trade Test.
XIV.		Accounts Assistant	Pay Level-5 (29200-92300)	-	By deputation from Jammu and Kashmir Accounts (Subordinate) Service.
XV.		Senior Assistant	Pay Level-5 (29200-92300)	-	100% by promotion from Class-XVII with 03 years substantive service in that Class and having passed Secretariat Assistants Examination.

XVI.		Store Keeper / Job Card Clerk	Pay Level-4 (25500-81100)	-	By adjustment / encadrement from Class-XVII with 03 years substantive service in that Class.
XVII.		Junior Assistant	Pay Level-4 (25500-81100)	Graduate from any recognized University with knowledge of Computer typing having not less than 35 words speed per minute.	(i) 75% by direct recruitment. (ii) 25% by promotion from Class-XXIII and XXVI both possessing Matric qualification and having at least 03 years substantive service, who qualify type test on Computer key board requiring a minimum speed of 25 words per minute, on the basis of inter-se- seniority. Provided that a person appointed by the direct recruitment or by promotion shall undergo and qualify the Secretariat Assistants Training Examination during the period of probation.
XVIII.		Painter / Upholster / Tin Smith / Dent Beater / Solderer / Tyre Mechanic	Pay Level-4 (25500-81100)	-	100% by promotion from Class-XXIV with 03 years substantive service in that Class and to pass prescribed Departmental Trade Test.
XIX.		Electrician	Pay Level-4 (25500-81100)	Matric Pass and ITI trained in Mechanic Auto Electrical & Electronics from a recognized Institute.	(i) 50% by direct recruitment. (ii) 50% by promotion from Class-XXIV with 03 years substantive service in that Class and to pass prescribed Departmental Trade Test.
XX.		Welder	Pay Level-4 (25500-81100)	Matric Pass and ITI trained in Welder from a recognized Institute.	(i) 50% by direct recruitment. (ii) 50% by promotion from Class- XXIV with 03 years substantive service in that Class and to pass prescribed Departmental Trade Test.
XXI.		Fitter	Pay Level-4 (25500-81100)	Matric Pass and ITI trained in Mechanic Motor Vehicle from a recognized Institute.	(i) 50% by direct recruitment. (ii) 50% by promotion from Class- XXIV with 03 years substantive service in that Class and to pass prescribed Departmental Trade Test.
XXII.		Driver Grade-I	Pay Level-4 (25500-81100)	-	100% by promotion from Class-XXV having 05 years substantive service in that Class.
XXIII.		Store Attendant	Pay Level-2 (19900-63200)	-	100% by promotion from Class-XXVII possessing Matric qualification and having at least 03 years substantive service.
XXIV.		Greaser Washer	Pay Level-2 (19900-63200)	Matric Pass and ITI trained in Mechanic Motor Vehicle from a recognized Institute.	(i) 50% by direct recruitment. (ii) 50% by promotion from Class-XXVI and XXVII with 03 years substantive service and to pass prescribed Departmental Trade Test.

XXV.		Driver Grade-II	Pay Level-2 (19900-63200)	Matric Pass having valid Trans Driving License.	(i) 90% by direct recruitment. (ii) 10% by promotion from Class- XXVI having valid Trans Driving License with 03 years substantive service, after passing of 03 months In-house driving Test from the Department.
XXVI.		Multitasking Staff (MTS)	Pay Level-SL1 (14800-47100)	Minimum Matric and Maximum 10+2.	100% by direct recruitment.
XXVII.		Sanitation Worker	Pay Level-SL1 (14800-47100)	Minimum 8 th Pass and Maximum 10+2.	100% by direct recruitment.


(Musheer Ahmed) JKAS
 Special Secretary to the Government
 Transport Department